

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4621  
ANSWERED ON:18.12.2009  
REHABILITATION AND WELFARE OF WASHERMEN  
Saroj Shri Tufani;Singh Baba Shri K.C.

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether a number of Dhobighats in Delhi have been demolished during the last three years;
- (b) if so, the details and the names thereof and the number of washermen affected therefrom;
- (c) whether the Government purposes to construct modern ghats and housing complexes for washermen under re-development scheme;
- (d) if so, the details thereof and the time by which this scheme is likely to be implemented; and
- (e) if not, the reasons therefor and the measures taken or proposed to be taken by the Government for the rehabilitation and welfare of the washermen displaced so far by the Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b) : As per the information provided by Delhi Development Authority (DDA), Municipal Corporation of Delhi (MCD) and New Delhi Municipal Council (NDMC), only one Dhobighat has been removed by DDA, namely, Dhobighat No. 28 at Rouse Avenue, affecting 45 washermen during the years 2007 to 2009. DDA has further informed that 47 plots at Pocket-16 (B), Dwarka have been earmarked for relocation of these washermen. Some of the evictees have filed CWP No. 9101/2009 in the High Court of Delhi and the matter is sub judice.

(c) to (e) : General improvement or upgradation of civil work of existing Dhobighats is being undertaken by MCD from time to time against the grant-in-aid received from Government of National Capital Territory of Delhi. As per the provisions of Master Plan of Delhi - 2021, sites for Dhobighats/laundry are to be provided in the residential use zone or public and semi public facility areas as per the norms of the local body, and laundry is also permitted as a use activity under residential group housing.